

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 420(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2019**

**NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s
Sandeep Axles Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|


Present for the Petitioner: Mr. Shivam Mishra, Advocate

Present for the Respondent: None

ORDER

2nd report of the Liquidator is taken on record.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)